

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 439(ND)/2017

IN THE MATTER OF:

SGGD Projects Developers Pvt. Ltd. & Ors. **APPLICANT / PETITIONER**
Vs
Religare Enterprises Ltd. & Ors. **RESPONDENT**

SECTION:
Under Section 59

Order delivered on 23.01.2018

Coram:

**CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the PETITIONER :- Dr. A. M. Singhvi, Mr. A Vashisht, Sr.
Advocates and Mr. Tishampati Sen, Advocate

For the RESPONDENT No. 1 :- Mr. Amit S. Chaddha, Sr. Adv., Sh. Sumesh
Dhawan & Ms. Charu Sharma, Advocates

For the RESPONDENT No. 2 :- Mr. Ashwani Kr. Matta Sr. Advocate, Mr.
Vikrant Singh Negi, Mr. Tariq Muneer,
Mr. Aman Kacheria, Advocates

For the RESPONDENT No. 3 :- Mr. P. V. Kapoor, Sr. Advocate, Mr. Hitesh
Jain, Mr. Yakshay Chedda, and Ms. Krushin
Barfiwala, Advocates

For the RESPONDENT No. 4 :- Mr. VK Chaudhary, Sr. Advocate, Mr. Shyel
Trehan, Ms. Akshita Sachdeva, Mr. Himanshu
Vij, Advocates

For the RESPONDENT No. 5 :- Mr. K. Datta, Advocate

ORDER

Part heard. List on 29th January 2018.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Deepak Kumar
23.01.2018